

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPLE BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 26.03.2021 (FRIDAY)**

**COURT – IV**

**03:30 PM**

**In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)**

### **For Judgment**

| <b>S. No.</b> | <b>Case No.</b>                    | <b>Name of the parties</b>                                   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|------------------------------------|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>No. 242 of 2020 | Abhishek Jain<br>Vs.<br>Puerto Life Science Pvt. Ltd. & Ors. | Vipul Ganda                   | Saurabh Kalia                  |

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**By the order of Hon’ble Acting Chairperson**

**-sd/-  
Registrar**